

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2238
ANSWERED ON:14.12.2004
RAIN WATER HARVESTING
Shukla Smt. Karuna

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a public notice was issued by the Government of NCT of Delhi on June 3, 2004 for rain water harvesting;
- (b) if so, the number of group housing societies, institutions schools/hostels/industrial establishments and farm houses who have complied with this notice;
- (c) whether the Government has formulated any encouragement scheme to promote it; and
- (d) if so, the details thereof?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)&(b): The Government of National capital Territory of Delhi has reported that no such Public Notice had been issued by them on 3rd June, 2004. However, the Central Ground Water Board had issued a Public Notice on 29th July, 2004 on adoption of Roof top Rain Water Harvesting by Group Housing Societies, Institutions/Schools, Hotels, Industrial Establishments in the Municipal corporation of South and South West Districts of NCT of Delhi by 30th June, 2005. The Central Ground Water Board has provided technical guidance to various Group Housing Societies, Institutions, School etc. as per details given below:-

Group Housing Societies RWAs, DDA Colonies etc.	233
Institutions, Schools, Colleges, Universities	262
Hotels, Guest Houses	17
Industries/Industrial establishments	112
Farm Houses	41

(c)&(d): The Union Government had modified the Unified Building Byelaws for Delhi on 28.7.2001 to make water harvesting in all building on plots of 100 sqm. and above mandatory.

The Government of National capital Territory of Delhi (GNCTD) has reported that it had a plan scheme for grant of assistance to Residents' Welfare Association (RWAs) and Cooperative Group Housing Societies (CGHS) for adopting Rain Water Harvesting. Under this scheme financial assistance amounting to Rs.50,000 or 50% of the cost of the project whichever is less is being sanctioned to registered RWAs and CGHS, private/Government Schools, industrial buildings, hospitals, charitable institutions, NGO buildings etc. for entire Delhi except a few places in North-West and North-East Districts of the city.

Apart from this the Central Ground Water Board organizes mass awareness and training programme on rain water harvesting and artificial recharge of ground water. The print and electronic media, advertisements posters, etc. are also used to create awareness amongst the public.